

श्री अश्विनी जी
 13/12/26

Declaration of Assets and Liabilities

Year 2025-26

I, ASHISH KUMAR RANJAN son/daughter/wife of ATAY SHAI

aged 28 years, belonging to BIHAR VIDYAN SABHA, PATNA

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

3959
 13/12/26

180

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	15,000	SONALY KUMARI 10,000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/c 15,000 CBZ A/c 2,000 SBI A/c 3,500	—	—	—	
(iii)	Bonds, Debentures and Shares in companies	PPFA A/c 58,000 RD 4,000	—	—		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Mutual Fund 3000 (month) LIC 31586 7 year	—	—		
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	GOLD 35g SILVER 10g				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (Including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-EJOPK4363N	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Tarannum Khatoon

Name of Employee: Tarannum Khatoon

Designation: Office Attendant

Department: Bihar Legislative Assembly

Place: Patna

Date: 06.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Tarannum Khatoon

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	MPC	-	-		-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	16 DHR	-	-		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBP BVM-2 4128192050	5,00,000 (Approx)
	(ii) Loans from financial institutions	SBP BVM 24247810	1,00,000
	(iii) Government Dues:	2836	
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	MPC	
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	MTC	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	279PR48/06	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	MTC	—
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:

Date:

Signature ...
Name of Employee:
Designation:
Department:

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